

(c) what steps have been taken for immediate implementation of the same?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The following main decisions were taken at the Conference:—

(i) A joint traffic and engineering survey should be conducted by the representatives of the two Governments with a view to providing Railway sidings to Tripura from convenient points in Pakistan. Each Government would lay, at its own cost, the portion of sidings falling within its territory.

(ii) After these sidings have been provided the traffic from rest of India to Tripura and vice versa, would more as 'cross' traffic over E. B. Railway (Pakistan) and that Railway's share of freight would be collected by Indian Railways and paid to Eastern Bengal Railway (Pakistan) through irrevocable revolving credit.

(c) Ratification of the minutes is still awaited from the Government of Pakistan.

Influenza in Manipur

1158. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether Influenza was declared an epidemic in Manipur during July-August 1957;

(b) the number of persons affected by the epidemic disease; and

(c) what were the preventive and curative measures adopted by the Government?

The Minister of Health (Shri Kar-markar): (a) Yes.

(b) 4093 persons were affected by influenza from the 13th July, 1957 to the 17th August, 1957.

(c) The Government of India Notification No. F. 16-2/57- IH, dated the 16th May, 1957 declaring influenza to be an infectious disease was republished in Manipur Gazette on the 17th July, 1957. The Leaflet "Influenza—how to prevent it" issued by the Government of India was circulated in Manipur among the public and propaganda was made in Urban and Rural areas from health vans with loud speakers attached to them.

Arrangements were also made for medical examination of passengers coming into Manipur either by air or by road and surveillance tickets were issued by Medical Officers to them. Medicines used as curative measure were influenza mixture or tablets, Sulpha group of drug, penicillin and other Antibiotics.

Compensation for Kamalpur Landing Ground

1159. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state whether it is a fact that for portion of land on which the Kamalpur Landing Ground is situated, compensation has not been paid to the owners of the land from whom it was acquired?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): No, Sir. The Additional District Magistrate and Collector, Tripura, has informed the Civil Aviation Department that full payment of compensation for all lands acquired for the construction of Kamalpur Landing Ground has already been made to their respective owners.

T. B. Patients from Scheduled Tribes

1160. Shri Subodh Hasda: Will the Minister of Health be pleased to state:

(a) whether there is any provision from the Government of India for free treatment of T.B. patients from the Scheduled Tribes in all States; and

(b) if so, the amount spent in 1956-57?